

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.08.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Ms. Shreesha Merla, Member(Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Bild Aali-R2(IRP)

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 668 of 2020	Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	
3.	Comp. App. (AT) (Ins) No. 669 of 2020	Samay Impex Pvt. Ltd. Vs. Gujrat Ambuja Exports Ltd.	Henna George	
4.	Comp. App. (AT) (Ins) No. 671 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.	Henna George	Arvind Kumar Gupta

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 522 of 2020	Singh Raj Singh Vs. SRS Mediatech Ltd. & Ors.	Nalini	Tarun Batra
6.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan

For Hearing

7.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
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12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 77 of 2020 Part Heard	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr. With	Ajay Bhargava	Kanti Mohan Rustagi
2.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	Kanti Mohan Rustagi

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar